<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 2^{nd} May 2025 as follows :

Sr No	Date	Sr No	Date
41 to 50	June 23, 2025	94 to 98	June 30, 2025
51 to 58, 60 to 61	June 24, 2025	99	May 08, 2025
62 to 71	June 25, 2025	100 to 104	June 30, 2025
72 to 81	June 26, 2025	105 to 114	July 01, 2025
82 to 89	June 27, 2025	115 to 121	July 02, 2025
90	May 07, 2025	122 to 126	June 30, 2025
91	May 06, 2025	127 to 131	July 01, 2025
92 to 93	June 27, 2025	132 to 136	June 02, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 3rd day of May, 2025.

By order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.